

(c) Yes.

(d) The purpose of the experiment was to study extremely high energy atomic and sub-atomic events. It will take many months of analysis before the results of this experiment are available.

**Provident Fund for Kanpur Leather Industry Workers**

1039. **Shri S. M. Banerjee:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Provident Fund Scheme is not made applicable to leather works in Kanpur;

(b) if so, the reason for the same; and

(c) whether Messrs Cooper Allen and Company Limited, Kanpur have since agreed to implement this?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) No.

(b) Does not arise.

(c) The Employees' Provident Funds Act, 1952 and the Scheme framed thereunder have been extended to the employees of the leather and leather products industry w.e.f. 31st August, 1961. Messrs Cooper Allen and Company Ltd., are complying with the provisions of the Act and scheme from that date.

**Bonus Commission**

1040. { **Shri S. M. Banerjee:**  
**Shri D. C. Sharma:**  
**Shri Subodh Hansda:**  
**Shri S. C. Samanta:**

Will the Minister of Labour and Employment be pleased to state:

(a) when the Bonus Commission is likely to complete its work; and

(b) what progress has been made in this connection?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) and (b). The Commission has finalised and issued its Questionnaire recently. It is not possible to say at this stage when the Commission will be able to complete its work.

**Industrial Housing Scheme in Kanpur**

1041. **Shri S. M. Banerjee:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether many of the houses constructed in Kanpur under Industrial Housing Scheme have not yet been occupied by the workers;

(b) if so, whether this is on account of high rent; and

(c) if so, steps taken by Government to reduce the rent?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** (a) Out of 13,345 houses built at Kanpur by the 31st March, 1962, 8,514 houses had been occupied by workers, 4,727 houses were temporarily under the occupation of the employees of the Central Government, State Government and the local bodies and only 104 houses were still to be allotted.

(b) and (c). No worker is charged rent in excess of what is prescribed under the scheme.

**Price of Pepper**

1042. { **Shri Warrior:**  
**Shri Vasudevan Nair:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have accepted the suggestion of forming an International Pepper Council for stabilising the price of pepper at a higher level than at present; and

(b) if so, the steps taken thereon?